NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH CHENNAI



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 07/08/2017 AT 10.30 AM

PRESENT: SHRI ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

:

PETITION NUMBER

: TCP/234/ (IB)/2017

NAME OF THE PETITIONER(S)

: ALLIED MEDIA NETWORK PVT LTD

NAME OF THE RESPONDENT(S)

: SANRAA MEDIA LTD

UNDER SECTION

: 433 (e)(f)

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

13. GIRIDHARA RAD

dounsel for Potitioner B. Lis M. K

ORDER

Counsel for petitioner present and stated that the notice sent to the respondent for his appearance has been returned with endorsement as 'left'. He is directed to cause notice to the respondent by way of newspaper publication, both in English and vernacular having wide circulation and file proof of the same by way of an affidavit by the next date of hearing. He is also directed to make his submission regarding the compliance to be made as per the IB Code, 2016 and the notification issued by the MCA dated 29.6.2017. Put up on 22.08.2017 at 10.30 A.M.

(K. Anantha Padmanabha Swamy) Member (Judicial)